

**GOVERNMENT OF INDIA
MINISTRY OF HEALTH AND FAMILY WELFARE
DEPARTMENT OF HEALTH AND FAMILY WELFARE**

**LOK SABHA
UNSTARRED QUESTION NO. 1045
TO BE ANSWERED ON 03RD DECEMBER, 2021**

IMPLEMENTATION OF AYUSHMAN BHARAT YOJANA IN MAHARASHTRA

**1045. DR. AMOL RAMSING KOLHE:
SHRI SUKHBIR SINGH JAUNAPURIA:**

Will the Minister of **HEALTH AND FAMILY WELFARE** be pleased to state:

- (a) the number of beneficiaries under the Ayushman Bharat Yojana till date, State/UT-wise particularly in Maharashtra and Rajasthan;
- (b) the number of hospitals empanelled under the Ayushman Bharat Yojana, State/UT-wise;
- (c) the number of beneficiaries provided assistance along with the amount of funds released and spent under this scheme during the last three years, State/UT- wise particularly in Rajasthan;
- (d) whether the Government has assessed the performance of Ayushman Bharat Yojana and if so, the details and the outcome thereof;
- (e) whether there has been any decline in the number of applicants under the Prime Minister's National Relief Fund (PMNRF) after implementation of the Ayushman Bharat Yojana; and
- (f) if so, the details thereof?

ANSWER

**THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND
FAMILY WELFARE
(DR. BHARATI PRAVIN PAWAR)**

(a) to (f): There are 8,93,92,413 beneficiary families in 33 States/UTs including Maharashtra and Rajasthan. State/UT-wise details are at Annexure-I.

A total number of 24,810 hospitals are empanelled under AB-PMJAY. State/UT-wise details are at Annexure-II.

A total number of 1,75,19,061 hospital admissions have been authorized during last three financial years viz. 2018-19, 2019-20 and 2020-21. State/UT-wise details are at Annexure-III.

Funds amounting to Rs. 7,386.56 crore have been released to States/UTs during the corresponding period towards Central share. Funds under AB-PMJAY are released to States/UTs only after Utilization Certificate is submitted by them. The State/UT-wise details of Central share of funds released during last three financial years are at Annexure-IV.

Performance of the scheme is assessed and monitored on continuous basis. A dashboard with various key performance indicators (KPI) has been designed to constantly monitor the scheme. The performance of the scheme is objectively evaluated in terms of cards issued, number of hospital admissions, quality of treatment provided, timely settlement of claims etc. Additionally, National and regional review meetings are conducted with the stakeholders, including State Health Agencies, on a periodic basis.

Questions or information pertaining to Prime Minister's National Relief Fund (PMNRF) are not admissible under relevant Rules and Procedure and Conduct of Business in the Lok Sabha since the corpus of the fund is entirely constituted out of voluntary public contributions and not from any allocation from the Consolidated Fund of India.

Annexure-I

| State / UT | Number of Eligible Families under PMJAY |
|-------------------|--|
| A&N Islands | 21,399 |

| | |
|-------------------|--------------------|
| Andhra Pradesh | 54,67,524 |
| Arunachal Pradesh | 88,611 |
| Assam | 26,96,996 |
| Bihar | 1,08,11,015 |
| Chandigarh | 23,678 |
| Chhattisgarh | 36,50,364 |
| DNH&DD | 26,342 |
| Goa | 36,431 |
| Gujarat | 43,83,948 |
| Haryana | 15,45,936 |
| Himachal Pradesh | 4,78,985 |
| Jammu And Kashmir | 5,97,801 |
| Jharkhand | 28,05,753 |
| Karnataka | 62,09,073 |
| Kerala | 22,03,589 |
| Ladakh | 10,904 |
| Lakshadweep | 1,465 |
| Madhya Pradesh | 83,57,257 |
| Maharashtra | 83,63,664 |
| Manipur | 2,73,250 |
| Meghalaya | 3,47,013 |
| Mizoram | 1,94,859 |
| Nagaland | 2,33,328 |
| Puducherry | 1,03,434 |
| Punjab | 14,64,802 |
| Rajasthan* | 58,95,363 |
| Sikkim | 39,738 |
| Tamil Nadu | 77,70,928 |
| Telangana | 25,90,010 |
| Tripura | 4,90,964 |
| Uttar Pradesh | 1,16,84,453 |
| Uttarakhand | 5,23,536 |
| Total | 8,93,92,413 |

Note: Above list does not include eligible beneficiary family count of SECC 2011 from West Bengal, Odisha and NCT of Delhi as they are not implementing AB-PMJAY.

Annexure-II

State / UT list of empanelled hospitals under AB-PMJAY

| State / UT | Total HospitalsEmpanelled |
|-------------------|----------------------------------|
| Andhra Pradesh | 1334 |
| Arunachal Pradesh | 51 |
| Assam | 382 |
| Bihar | 901 |
| Chandigarh | 28 |
| Chhattisgarh | 1514 |
| Delhi | 102 |
| Goa | 34 |
| Gujarat | 2487 |
| Haryana | 603 |
| Himachal Pradesh | 235 |
| Jammu and Kashmir | 236 |
| Ladakh | 10 |
| Jharkhand | 825 |
| Karnataka | 3447 |
| Kerala | 736 |
| Madhya Pradesh | 872 |
| Maharashtra | 967 |
| Manipur | 77 |
| Meghalaya | 182 |
| Mizoram | 94 |
| Nagaland | 99 |
| Odisha | 31 |
| Puducherry | 26 |
| Punjab | 920 |
| Rajasthan | 1360 |
| Sikkim | 13 |
| Tamil Nadu | 3628 |
| Telangana | 341 |
| Tripura | 141 |
| Uttar Pradesh | 2820 |
| Uttarakhand | 246 |
| West Bengal | 68 |
| Total | 24,810 |

Annexure – III

State/UT authorized hospital admissions in AB-PMJAY from FY 2018-19 to FY 2020-21

| State / UT | No. of authorized hospital admissions | | |
|-----------------------------|---------------------------------------|------------|------------|
| | FY 2018-19 | FY 2019-20 | FY 2020-21 |
| Andaman and Nicobar Islands | 14 | 153 | 342 |
| Andhra Pradesh | 1,33,432 | 6,06,295 | 4,45,122 |
| Arunachal Pradesh | 378 | 1,354 | 77 |
| Assam | 32,713 | 90,194 | 93,355 |
| Bihar | 19,733 | 1,60,114 | 89,282 |
| Chandigarh | 358 | 3,515 | 5,379 |
| Chhattisgarh | 2,31,267 | 6,36,985 | 4,98,774 |
| DNH and DD | 8,484 | 33,993 | 18,945 |
| Delhi | - | - | - |
| Goa | 9,723 | 374 | 139 |
| Gujarat | 3,14,251 | 11,40,664 | 8,25,788 |
| Haryana | 11,226 | 97,511 | 1,38,814 |
| Himachal Pradesh | 8,692 | 48,241 | 29,343 |
| Jammu and Kashmir | 6,317 | 66,797 | 67,926 |
| Ladakh | - | 559 | 396 |
| Jharkhand | 1,08,037 | 4,09,749 | 2,98,267 |
| Karnataka | 1,19,507 | 5,94,257 | 6,83,363 |
| Kerala | - | 9,76,857 | 10,44,635 |
| Lakshadweep | - | 1 | - |
| Madhya Pradesh | 45,409 | 2,78,763 | 4,30,474 |
| Maharashtra | 1,08,247 | 2,14,922 | 1,36,699 |
| Manipur | 1,508 | 12,807 | 16,369 |
| Meghalaya | 1,146 | 1,24,716 | 1,23,737 |
| Mizoram | 7,097 | 27,726 | 16,991 |
| Nagaland | 269 | 10,227 | 7,358 |
| Odisha | - | - | - |
| Puducherry | - | 1,370 | 2,587 |
| Punjab | - | 1,96,697 | 4,22,884 |
| Rajasthan | - | 9,25,684 | 4,10,464 |
| Sikkim | 9 | 1,215 | 2,027 |
| Tamil Nadu | 4,00,235 | 8,54,893 | 15,68,343 |
| Telangana | - | - | - |
| Tripura | 7,800 | 51,152 | 30,238 |
| Uttar Pradesh | 68,141 | 2,89,177 | 3,19,600 |
| Uttarakhand | 20,594 | 1,30,291 | 1,21,867 |
| West Bengal | 17,636 | - | - |
| All India | 16,82,223 | 79,87,253 | 78,49,585 |

Note:

1. UTs of Jammu and Kashmir and Ladakh were established from erstwhile State of Jammu and Kashmir in FY 2019. Therefore, bifurcated number of authorized hospital admissions for both UTs are shown from FY 2019 onwards.

2. AB-PMJAY was implemented in West Bengal till 10th January 2019, following which the State government decided to withdraw from the implementation of the scheme.

Annexure – IV

State/UT-wise details of Central funds released for AB-PMJAY from FY 2018-19 to FY 2020-
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(In crore of Rupees)

| Sl. No. | State / UT | FY 2018-19* | FY 2019-20* | FY 2020-21* |
|--------------------|-----------------------------|----------------|----------------|----------------|
| 1 | Andaman and Nicobar Islands | 0.15 | 0.41 | 0.27 |
| 2 | Andhra Pradesh | 182.85 | 374.07 | 261.23 |
| 3 | Arunachal Pradesh | 2.31 | | 0.67 |
| 4 | Assam | 21.08 | 133.23 | 12.10 |
| 5 | Bihar | 88.27 | 82.49 | |
| 6 | Chandigarh | 0.68 | 3.82 | 1.84 |
| 7 | Chhattisgarh | 217.43 | 280.37 | 112.62 |
| 8 | Dadra & Nagar Haveli | 3.25 | 2.02 | 3.17 |
| 9 | Daman and Diu | 1.02 | | 1.07 |
| 10 | Goa | 0.64 | 0.06 | 0.49 |
| 11 | Gujarat | 77.50 | 212.33 | 99.84 |
| 12 | Haryana | 26.81 | 58.69 | 71.92 |
| 13 | Himachal Pradesh | 17.18 | 19.12 | 32.93 |
| 14 | Jammu and Kashmir | 20.64 | 33.44 | 22.70 |
| 15 | Jharkhand | 170.17 | 126.50 | 100.32 |
| 16 | Karnataka | 159.31 | 254.13 | 160.85 |
| 17 | Kerala | 25.00 | 97.56 | 145.61 |
| 18 | Ladakh | | | 1.62 |
| 19 | Lakshadweep | 0.00 | | |
| 20 | Madhya Pradesh | 72.57 | 118.46 | 164.80 |
| 21 | Maharashtra | 266.32 | 241.88 | 376.65 |
| 22 | Manipur | 7.18 | 17.10 | 11.45 |
| 23 | Meghalaya | 15.57 | 18.07 | 49.52 |
| 24 | Mizoram | 17.48 | 12.41 | 14.97 |
| 25 | Nagaland | 4.72 | 10.89 | 12.27 |
| 26 | Puducherry | 1.52 | | 1.23 |
| 27 | Punjab | 2.24 | 55.55 | 46.85 |
| 28 | Rajasthan | 0.00 | 200.07 | 258.31 |
| 29 | Sikkim | 1.03 | 0.09 | 1.85 |
| 30 | Tamil Nadu | 304.98 | 441.77 | 359.81 |
| 31 | Tripura | 12.81 | 20.18 | 8.98 |
| 32 | Uttar Pradesh | 85.01 | 147.49 | 167.63 |
| 33 | Uttarakhand | 12.54 | 30.73 | 40.52 |
| 34 | West Bengal | 31.28 | | |
| Grand Total | | 1849.54 | 2992.93 | 2544.09 |

**Does not include releases to States/UTs on account of administrative expenses.*